

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:314

ANSWERED ON:19.02.2009

VRS FOR EMPLOYEES OF AAI

Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita;Yaskhi Shri Madhu Goud

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Airports Authority of India (AAI) is planning a Voluntary Retirement Scheme (VRS) for its workers;
- (b) if so, the details thereof;
- (c) whether the Government has also consulted the Trade Unions in this regard;
- (d) if so, the suggestions given by them; and
- (e) the time by which a final decision is likely to be taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) & (b) Board of Airports Authority of India (AAI) has approved `in principle` AAI's proposed VRS for employees of IGI Airport, Delhi and CSI Airport, Mumbai, who would revert to the AAI pursuant to completion of operation support period and are required to be relocated at other airports. The VRS is to be part financed by the JV Companies operating the Delhi and Mumbai airports.

(C) & (d): Unions were requested to provide their suggestions for gainfully redeploying the employees who would be so returning to AAI upon completion of Operation Support Period. However, no response has been forthcoming.

(e) The Government have approved the VRS Scheme proposed by AAI with some modifications.